

**HIGH COURT OF SIKKIM
GANGTOK**

No. 292/Confdl/HCS

Dated: 30/09/2016

OFFICE ORDER

The Hon'ble High Court has been pleased to make the following transfers and postings of Judicial Officers in the cadre of Sikkim Superior Judicial Service.

Sl. No.	Name of the Judicial Officer and present posting	Transferred as;
1.	Mrs. K.C. Barphungpa, Registrar General, High Court of Sikkim	District & Sessions Judge, (West) at Gyalshing.
2.	Mr. N.G. Sherpa, Registrar, High Court of Sikkim	Registrar General, High Court of Sikkim
3.	Mr. Prajwal Khatiwada, District & Sessions Judge, (South) at Namchi.	District & Sessions Judge, North at Mangan with additional In-charge of District & Sessions Judge (Special Division I & II) at Gangtok.
4.	Mr. Karma Wangchuk Bhutia, District & Sessions Judge (East) at Gangtok	Registrar, High Court of Sikkim and he shall continue to look after the works of Member Secretary, Sikkim State Legal Services Authority, Gangtok.
5.	Ms. Jyoti Kharka, District & Sessions Judge (West) at Gyalshing.	District & Sessions Judge (East) at Gangtok.

All the concerned Officers shall join their new place of posting on or before 06.10.2016.

All the transferee judges shall dispose of all matters heard and reserved for judgment before joining the new place of posting. In any case a transferee judge who is unable to dispose of the case shall report to the High Court reasons for not doing so.

By Order.



(Passang Doma)

Joint Registrar (Judicial)

Memo No.V(58)Confdl/HCS/ 6188-216

Dated: 30-9-2016

Copy to:

1. Mrs. K.C. Barphungpa, Registrar General, High Court of Sikkim, Gangtok.
2. Mr. N.G. Sherpa, Registrar, High Court of Sikkim, Gangtok.
3. Mr. Prajwal Khatiwada, District & Sessions Judge, (South) at Namchi.
4. Mr. Karma Wangchuk Bhutia, District & Sessions Judge (East) at Gangtok.
5. Mr. Jagat Bahadur Rai, District & Sessions Judge (North) at Mangan.
6. Ms. Jyoti Kharka, District & Sessions Judge (West) at Gyalshing.
7. Mr. Suraj Chettri, District & Sessions Judge.
8. Mrs. Sonam Denka Wangdi, Civil Judge-cum-Judicial Magistrate (South) at Namchi and Chief Judicial Magistrate-cum-Civil Judge (South & West) Incharge at Namchi.
9. Ms. Subarna Rai, Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
10. Mr. Benoy Sharma, Civil Judge-cum-Judicial Magistrate (North) at Mangan.
11. Ms. Ranjeeta Pradhan, Civil Judge-cum-Judicial Magistrate (East) at Gangtok.
12. Ms. Jwala D. Thapa, Civil Judge-cum-Judicial Magistrate, Soreng Subdivision at West Sikkim.
13. Ms. Bebika Chettri, Civil Judge-cum-Judicial Magistrate, Chungthang Subdivision, North at Mangan.
14. The Chief Secretary, Government of Sikkim, Gangtok.
15. The Special Secretary, Department of Personnel, Adm., Reforms and Training, Government of Sikkim, Gangtok.
16. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
17. The Principal Secretary, Law Department, Government of Sikkim, Gangtok.
18. The Additional Secretary, Home Department, Government of Sikkim, Gangtok.
19. The Chief Pay & Accounts Officer, Treasury Pay & Accounts Office, Government of Sikkim, Gangtok.
20. The Gazette Section for publication in Government Gazette.
21. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Sikkim.
22. The P.P.S. to Hon'ble Judge, High Court of Sikkim.
23. All Section In-charge, High Court of Sikkim, Gangtok.
24. Computer Cell, High Court of Sikkim, Gangtok (for publishing in the High Court Website).
25. Personal file and
26. Guard file.



Joint Registrar (Judicial)